

SPECIAL BENCH

ITEM NO.158

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.24/ALD/2023

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	VANALIKA DEVELOPERS PVT. LTD. V/S SUNWORLD CITY PVT. LTD.
UNDER SECTION	97 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ankur Goel with Sh. Saket Goel, Advs. : *For the Petitioner*

NONE : *For the Respondent*

ORDER

- 1. Ld. Counsel, Sh. Ankur Goel representing the Petitioner seeks and is granted one week time to file an affidavit in this matter.**
- 2. The matter is adjourned for further hearing on 22nd August, 2024 before the Regular Bench.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*